

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1877/2002

(2)

New Delhi this the 19th day of July, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T.Rizvi, Member (A)

Dr.Dinesh Kumar Paliwal
S/O Shri R.P. Paliwal,
working as Dy.Educational
Adviser in the Deptt.of
Secondary and Higher Education
in the Ministry of Human Resource
Development, New Delhi

resident of C-118, East End
Apartments, Mayur Vihar Phase-1
Extension, New Ashok Nagar, Delhi

..Applicant

(Present in person)

VERSUS

Union of India, through

1. Secretary, Department of Secondary and Higher Education, Ministry of Human Resource Development, Shastri Bhawan, New Delhi.
2. Secretary, Department of Personnel and Training, North Block, New Delhi
3. Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi.
4. Dr.G.L.Jambhulkar
Dy.Educational Adviser,
Department of Secondary and Higher Education, Ministry of Human Resource Development, Room No.529-C Wing, Shastri Bhawan, New Delhi.

..Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

After hearing the applicant for some time, he seeks permission to withdraw the OA. OA is disposed of as withdrawn.


(S.A.T.Rizvi)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)